

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 11

C.P. (IB)/558(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **23.04.2024**

NAME OF THE PARTIES : **Aarti Industries limited**

VS

Shriya Chemicals Pvt Ltd

For OC : Adv. Kunal Mehta, Mr. Sukrit Prashar.

For CD : Adv. Krishmakant Pandey. (OL of CD)

Section 9 of IBC

ORDER

Heard both Counsel for OC and Assistant of Official Liquidator. Counsel for OC has not suggested any IRP. Hence, an IRP will be appointed in the event the Application is admitted. **Reserved for Orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK